

(a) whether Government is of the view that the poor availability of water in Desert Development Programme (DDP) area *vis-à-vis* Drought Prone Area Programme (DPAP) area is due to sporadic and abnormal rains;

(b) whether Government is of the view that providing irrigation facilities in States of this category on priority basis is to check the spread of desert and maintain conditions of livelihood;

(c) if so, the efforts made by Government in this direction;

(d) the type of support provided or propose to provide;

(e) if so, by when; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) to (f) The Union Government provides financial assistance to the State Governments under Accelerated Irrigation Benefits Programme (AIBP) for expeditious completion of ongoing projects. Projects benefiting DPAP/DDP areas are considered for 90% grant of the eligible project cost under AIBP. Such projects are also considered for inclusion in the AIBP in relaxation to one to one criteria of inclusion of a new project in the AIBP. Union Government also provides financial assistance for Watershed development in such areas.

#### Repair of Irrigation Tanks

†2853. SHRI NARENDRA BUDANIA:

DR. PRABHA THAKUR:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the proposals for repair of irrigation tanks in Chambal Command Region of Rajasthan are pending with Government;

(b) if so, the time by which they would be approved; and

(c) the details thereof?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) As per the requirement of the Guidelines on the Scheme of Repair, Renovation and Restoration of Water Bodies with domestic support, the Government of Rajasthan has not submitted the Detailed Project Reports (DPRs) duly approved by the State Technical Advisory Committee (TAC) to the Ministry of Water Resources for approval and inclusion under the Scheme.

**Area affected by Flood in UP**

†2854. SHRI BRIJLAL KHABRI:

SHRI JAI PRAKASH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any assessment has been made by Government about the land, in lakhs of hectares which is affected by flood every year in Uttar Pradesh and the area of land, in lakhs of hectares for which efforts have been made to protect in from flood along with the total areas in hectare which has been protected from floods, so far;

(b) the amount released for the said purpose;

(c) whether this amount is sufficient to protect such areas from flood; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The flood related data is generally collected and maintained by concerned State Governments. As per information provided by the State Government of Uttar Pradesh, a total area of 73.40 lakh hectare (lakh ha.) has been reported as flood prone area in the State of Uttar Pradesh and an area of 17.03 lakh ha. has been protected from floods with a reasonable degree of protection by the end of X Plan. The area affected from floods varies year to year and based on the data collected for last 50 years (1953-2003), the annual average of flood affected area in Uttar Pradesh has been reported as 19.91 lakh ha.

(b) As per the information contained in the Report of Working Group on Water Resources for XI Plan, the total expenditure on the flood control works in Uttar Pradesh upto X Plan was

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†Original notice of the question was received in Hindi.